

**CORRECTION OF ANSWER TO
SUPPLEMENTARY QUESTION ON
STARRED QUESTION NO. 677**

The Deputy Minister of External Affairs (Shri Anil K. Chanda): It will be recalled that with reference to a Starred Question No. 677, tabled by Shri G. L. Chaudhary and Shri Lotan Ram, on the 8th September, 1954, enquiring whether the Ceylon Government proposed to remove their Quarantine Office from Mandapam, Shri G. L. Chaudhary asked in a supplementary the Government of India intended to purchase the buildings etc., after the closure of the Quarantine Camps.

In reply thereto, Shri Sadath Ali Khan, Parliamentary Secretary, stated that the buildings were the property of the Government of India and would continue to belong to them.

The correct position, however, is that the buildings belong to the Government of Ceylon and not to the Government of India. The question of their purchase will be fully considered after a final decision for closing down the Quarantine Camp has been taken.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I would like to inform the House about the order of legislative business which will be brought before this House upto and inclusive of Saturday, the 5th March, which will be the first of the alternate Saturdays in March, on which the House has agreed to have a sitting.

1. University Grants Commission Bill (Under current discussion).
2. Drugs (Amendment) Bill.
3. Dentists (Amendment) Bill.
4. Four resolutions seeking approval of the House of

Notifications enhancing or levying export duties on certain commodities.

5. Imports and Exports (Control) Amendment Bill.
6. Essential Commodities Bill.

The House will consider the above Bills on 28th February, and 1st and 5th March, 1955, on which days only time will be available for legislative business.

**MOTION ON ADDRESS BY THE
PRESIDENT—contd.**

Shri Gadgil (Poona Central): During the last two days in this House as well as in the other House, every view and sentiment expressed in the President's Address has been criticised or commended except its grammar and style. The President's Address, obviously, is the policy statement of the government of the day, and, therefore, naturally it cannot contain the totality of the programmes. The government of the day wants to give that in the course of the next few months of the year and it must, therefore, confine itself to a sort of a general expression of Government's intention. It is not my desire to take every important item, but I propose to refer briefly to two or three and to one in little more detail.

Unemployment in this country is mounting up and the Government is quite aware of it. We have the magnificent promise of the Finance Minister that in the course of the next ten years, the problem of unemployment will be solved. All I want him to do is just a little thing, namely, to absorb and re-employ the 60,000 poor retrenched clerks of the Civil Supplies Department of the Government. If that is done, I shall accept it as an earnest of his policy.

There is another matter which is of a little more consequence and that is the Credit and Development Corporation. I know that it can be more